

(c) if so, the progress made so far in this direction ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :** (a) Proposal of MARR system for rural communication in Palghat District was studied and not pursued in view of the Telecom. facilities available in almost all the inhabited hexagonal clusters of villages.

(b) No, Sir.

(c) Does not arise.

**Decontrol on Sale/Purchase of Two Wheeler Scooters**

6567. **DR. G. S. RAJHANS :** Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether Government propose to decontrol the sale/purchase of two-wheeler scooters in view of large scale production of the various types and brand names of scooters at present; and

(b) if not, reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) and (b). No, Sir. The time is not yet opportune as demand is still in excess of production and availability.

**Change in Law to Increase Jurisdiction of Civil Courts**

6568. **DR. G. S. RAJHANS :** Will the Minister of **LAW AND JUSTICE** be pleased to state :

(a) whether the jurisdiction of Civil Courts are the same as it was 25-30 years back;

(b) whether Government are considering any change in the law to increase the jurisdiction of the Civil Courts to ease the problems of the people; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) :** (a) to (c). The Civil Courts Act which are in force in different States provide for pecuniary jurisdiction of different classes of Civil Courts. Exact information will have to be collected from the States and laid before the House immediate thereafter.

**L. P. G. Agencies in Kerala**

6569. **SHRI P. A. ANTONY :** Will the Minister of **PETROLEUM** be pleased to state :

(a) whether it is proposed to start any new L. P. G. agencies in Kerala during the current financial year; and

(b) if so, locations thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :** (a) Yes, Sir.

(b) The names of the locations in Kerala which have been tentatively included in the Oil Industry's Marketing Plan for 1985-86 for opening new L. P. G. distributorships are given in the attached statement. The time by which these distributorships will be commissioned cannot be indicated at this stage.

**Statement**

Sl. No. Name of the location

1 2

1. Porambra
2. Thamarassery
3. Payyeli
4. Mannarghat
5. Parappanangadi
6. Pampady
7. Aranmula
8. Erumeli
9. Mattanur
10. Kattakada